

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA 942/96

(6)

Order off 13.10.99

copy of order
may be given to both
the counsels.

A
15-X-99

Received
15-X-99
P.O. (J)

ORDER DATED 13-10-1999.

Learned counsel for the petitioner has filed Memo stating that the applicant does not want to pursue this OA and he wants to withdraw the same. We have heard Mr. D.P. Pradhan, learned counsel for the applicant and Mr. B. Pal, learned Senior Counsel appearing for the Respondents. In view of the submission of the learned counsel for the applicant, the OA is disposed of as withdrawn.

S. S. Somayaj
Vice-Chairman
13/10/99

Member (Judicial)